

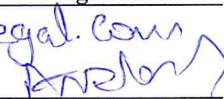
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.22/241/HDB/2017
NAME OF THE COMPANY	Pioneer Phosphates Private Limited
NAME OF THE PETITIONER(S)	Tandava Krishna Udaya Sankar Lolla & another
NAME OF THE RESPONDENT(S)	Sri Prudhvi Raj Rameti & (6) others
UNDER SECTION	241 -242

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A Nagaraj Kumar	Advocate	nagaraj@smstlegal.com +9963033314	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard, Mr.A Nagaraj Kumar learned counsel for the petitioner.

Mr. A Nagaraj has already filed re-joinder and request time for hearing. Post the case on 18.10.2017 for final hearing.



Member (Technical)



Member (Judicial)